

- Note :-
1. Tied up and part- heard matters will be listed on Wednesday in 2nd half before respective Benches, subject to any further instruction of Hon'ble Judges concerned.
 2. All motions and mentioning of D. B. Civil side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.
All motions and mentioning of D. B. Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - II.
 3. All motions and mentioning of S. J. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the seniormost Hon'ble Judge presiding over such Benches.

SITTING OF BENCHES OF PATNA HIGH COURT FROM 5th May, 2014

DIVISION BENCHES

1. Hon'ble The Chief Justice &
Hon'ble Mr. Justice Ashwani Kumar Singh
 - I. LPA - Orders, Admission and Hearing (up to 2012)
 - II. All cases relating to Taxation – Orders, Admission and Hearing
 - III. CWJC – Other than PIL and the matters arising from CAT Orders – Orders, Admission and Hearing
 - IV. M. A. (Taxation) – Orders, & Hearing u/o 41 Rule 11 C. P. C.
 - V. Company Appeals – Orders, Admission and Hearing.
2. Hon'ble Mr. Justice Iqbal Ahmed Ansari
Hon'ble Mr. Justice Samaredra Pratap Singh
 - I. LPA - Orders, Admission and Hearing (2014)
 - II. The matters arising from CAT Orders – (Orders, Admission and Hearing.)
 - III. Any other Civil matters not assigned to any other D. B.
 - IV. All Cr. W. J. C. (Habeas Corpus) – Orders, Admission and Hearing.
3. Hon'ble Mr. Justice Navin Sinha &
Hon'ble Mr. Justice Prabhat Kumar Jha
 - I. LPA - (2013) Orders, Admission and Hearing
 - II. CWJC – PIL
 - III. Original Cr. Misc. – Orders, Admission and Hearing.
 - IV. M. A. (Except Taxation matters)
 - V. CWJC – Orders, Admission and Hearing- Specially assigned
4. Hon'ble Mr. Justice V.N. Sinha &
Hon'ble Mr. Justice Jitendra Mohan Sharma
 - I. Cr. Appeal against conviction - specially assigned
 - II. Govt. Appeal, Cr. Appeal against acquittal
 - III. Any other criminal matters not assigned to any other D.B.
 - IV. Criminal Appeals – Orders, Admission & Hearing.
 - V. Cr. Appeal against conviction - specially assigned – Hearing.

CIVIL & CRIMINAL SINGLE BENCHES

1. Hon'ble Mr. Justice Navaniti Prasad Singh
 - I. Group – III CWJC – Orders, Admission & Hearing.
 - II. Request cases. – Orders, Admission & Hearing.
2. Hon'ble Mr. Justice Ramesh Kumar Datta
 - I. Group – IV CWJC – Orders, Admission & Hearing.
 - II. Company Petitions and Company Applications
3. Hon'ble Mr, Justice Shyam Kishore Sharma

Criminal Misc. Matters under Section 439 Cr. P.C.
4. Hon'ble Mr. Justice J. N. Singh
 - I. Group – II (i) – CWJC (up to 2011 & 2014) – Orders, Admission & Hearing.
 - II. Civil Review – Orders, Admission & Hearing.
5. Hon'ble Mr. Justice Ajay Kumar Tripathi

Group - II (i) -CWJC (2012 & 2013) –Orders, Admission and Hearing.
6. Hon'ble Mr. Justice Dharnidhar Jha

Govt. Appeals & Criminal Appeals –Hearing
7. Hon'ble Mr. Justice Mihir Kumar Jha

Group – II(ii) -CWJC (2013 & 2014) :-Orders, Admission and Hearing.
8. Hon'ble Mr. Justice Kishore K. Mandal

Group – V -CWJC (2013 & 2014) Orders, Admission and Hearing.

9. Hon'ble Mr. Justice Dr. Ravi Ranjan Group – V - CWJC (up to 2012) - Orders, Admission & Hearing
10. Hon'ble Justice Smt. Anjana Prakash Criminal Misc. Matters under Section 438 Cr. P.C.
11. Hon'ble Mr. Justice Jyoti Saran I. Cr. Revision —Orders, Admission & Hearing.
II. Cr. Miscellaneous Applications for Cancellation of Bail and Transfer– Orders, Admission & Hearing.
12. Hon'ble Mr. Justice Rakesh Kumar Criminal Misc. Matters under Section 482 Cr. P.C. (up to 2012)
13. Hon'ble Mr. Justice Birendra Prasad Verma F. A. – Order and Hearing
14. Hon'ble Mr. Justice Dinesh Kumar Singh I. Criminal Misc. Matters under Section 482 Cr. P.C. (2013 & 2014)
II. Govt. Appeals and Criminal Application under Section 341 Cr. P. C. – Orders, Admission & Hearing.
III. Other Criminal matters not assigned to any other Bench – Orders, Admission & Hearing.
15. Hon'ble Mr. Justice Akhilesh Chandra Criminal Misc. Matters under Section 438 Cr. P.C. (specially assigned)
16. Hon'ble Mr. Justice Gopal Prasad Criminal Misc. Matters under Section 438 Cr. P.C. & 439 Cr. P. C. (Old Matters –C.D. Recieved) / 439 Cr. P.C.
17. Hon'ble Mr. Justice Mungeshwar Sahoo I. Specially assigned Writ Petitions arising from orders of Civil Courts/ converted from Civil Revision Applications (U/s 115 C. P. C.) –Orders, Admission & Hearing.
II. Civil Revision –Orders, Admission & Hearing.
III. Testamentary cases, – Orders, Admission & Hearing.
18. Hon'ble Mr. Justice Hemant Kumar Srivastava Group - II (iv) -CWJC :-Orders, Admission and Hearing.
19. Hon'ble Mr. Justice V. Nath I. Second Appeals – Admission, Order and Hearing
II. Election Petitions
20. Hon'ble Mr. Justice Shivaji Pandey Group – II(ii) -CWJC (up to 2012) :-Orders, Admission & Hearing.
21. Hon'ble Mr. Justice Vikash Jain Criminal Misc. Matters under Section 482 Cr. P.C. (2013) (specially assigned)
22. Hon'ble Mr. Justice Ahsanuddin Amanullah MJC and Civil matters not assigned to any other Bench. Orders, Admission & Hearing. .
23. Hon'ble Mr. Justice Aditya Kumar Trivedi I. Cr. Appeals – Admission, Order and Hearing
II. Cr. W.J. C.– Orders, Admission & Hearing.
24. Hon'ble Mr. Justice Rajendra Kumar Mishra Criminal Misc. Matters under Section 439 Cr. P. C. (Old Matters C.D. Recieved) / 439 Cr. P. C.
25. Hon'ble Mr. Justice Amaresh Kumar Lal Miscellaneous Appeals – Orders, Admission & Hearing.
26. Hon'ble Mr. Justice Chakradhari Sharan Singh Group – II(iii) -CWJC :-Orders, Admission & Hearing.